

संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई-400001 **Department of Communication**, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai-400001 फोन/Phone: 022- 22660502

19 January, 2024

Premature redemption under Sovereign Gold Bond (SGB) Scheme - Redemption Price for premature redemption due on January 20, 2024 (January 21 and 22 being Sunday and holiday respectively) (SGB 2018-19 Series V)

In terms of GOI Notifications <u>F. No. 4(22) – B(W&M)/2018 dated October 08, 2018</u> (SGB 2018-19, Series V - Issue date January 22, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranche will be January 20, 2024 (January 21 and 22 being Sunday and holiday respectively).

2. Further, the redemption price of SGB shall be based on the simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on January 20, 2024 (January 21 and 22 being Sunday and holiday respectively) shall be ₹6,221/- (Rupees Six thousand two hundred and twenty-one only) per unit of SGB based on the simple average of closing gold price for three business days i.e., January 17-19, 2024.

Ajit Prasad Director (Communications)

Press Release: 2023-2024/1718